## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3334 ANSWERED ON:30.08.2013 ACTION AGAINST EXPORT ORIENTED UNITS Alagiri Shri S.; Vasava Shri Mansukhbhai D.

## Will the Minister of FINANCE be pleased to state:

- (a) the details of action taken by the Government against Export Oriented Units under the provisions of Foreign Trade (Development and Regulations) Act 1992, Customs Act, 1962 and Central Excise Act, 1944 during each of the last three years and the current year, State/UT-wise;
- (b) the details of outcome as a result thereof; and
- (c) the reaction of the Government thereto?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI J.D. SEELAM)

- (a): Information regarding details of action taken by the Government against Export Oriented Units under the provisions of Foreign Trade (Development and Regulations) Act 1992, Customs Act, 1962 and Central Excise Act, 1944 during each of the last three years and the current year is being collected.
- (b) & (c): The information in this regard is being collected.